

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:183
ANSWERED ON:19.07.2004
NATIONAL EMPLOYMENT GUARANTEE LAW
Jagannath Dr. M.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government propose to enact a National Employment Guarantee Law;
- (b) if so, the salient features thereof;
- (c) the number of jobs which are likely to be created especially in urban areas as a result thereof;
- (d) the criteria of eligibility to get these jobs; and
- (e) by when the proposal is likely to be implemented?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

(a) to (e) : A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. 183 FOR ANSWER ON 19.07.2004 BY DR. M. JAGANNATH, REGARDING NATIONAL EMPLOYMENT GUARANTEE LAW
The Government is formulating a National Employment Guarantee Act to guarantee 100 days of employment in a year to one able bodied person in every poor household.